

**Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs**

**LOK SABHA
UNSTARRED QUESTION NO. 2773 (OIH)
TO BE ANSWERED ON 17.12.2025**

TRADEMARK FOR VEGETARIAN SATVIK DISHES AND FOOD ITEMS

2773. SHRI DARSHAN SINGH CHOURHARY:
(OIH)

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION** be pleased to state:

- (a) whether "Om" can be used as a trademark for vegetarian Satvik dishes and food items to provide guarantee of purity of vegetarian food to the users just like Halal;
- (b) if so, the steps taken by the Government and its future plan chalked out in this regard;
- (c) whether there is any mechanism to find out if "Om" which is a religious symbol and word that has been used for centuries has already been registered or used as a trademark by other entity in food products or related categories (such as edible oils, spices and restaurant services); and
- (d) if so, the details thereof including the reaction of the Government thereto?

ANSWER

**THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI B.L.VERMA)**

(a) & (b) : There is no specific provision in the Trade Marks Act, 1999 regulating the *use* of words such as "Om" or other religious symbols. However, Section 9(2)(b) of the Trade Marks Act, 1999, expressly prohibits the registration of any trade mark that contains or comprises matter likely to hurt the religious susceptibilities of any class or section of the citizens of India.

(c) & (d) : The Department for Promotion of Industry and Internal Trade has no records of the trade mark "Om" being used commercially.
